

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1958
ANSWERED ON:17.12.2013
CROPS DAMAGED BY NILGAI
Gorakhnath Shri

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has received any complaints regarding destruction of crops by Nilgai in the north and western States including Uttar Pradesh;
- (b) if so, the details thereof; and
- (c) the measures taken by the Government to save the crops?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

- (a) & (b): Government has received one complaint regarding blue bull (Nilgai) menace from Global Greens, Allahabad, Uttar Pradesh.
- (c): Government of India has circulated an advisory prepared in consultation with Ministry of Environment & Forest for management of blue bull (Nilgai) to states including Uttar Pradesh. Various measures like use of fear provoking stimuli, chemical repellents, traditional chain fencing and power pulsating power fencing, capture and translocation, chemical capture blue bull, fertility control, bio-fencing, solar fencing etc. have been included in the advisory circulated to states.

Government of Uttar Pradesh has authorised all the District Magistrates, Sub Divisional Magistrates, Block Development Officers and Officers from the level of Chief Conservator of Forest to Forest Range Officers to issue permits to control the number of blue bulls (Nilgais) causing damage to the crops. State government has also constituted district level committee under District Magistrate in all the districts to contain the damage to crops by blue bulls (Nilgais). The committee will assess the damage to the crops caused by blue bulls (Nilgais) and also make trimonthly assessment of the numbers of blue bulls (Nilgais) killed on the basis of permits issued and no further permit will be issued and the number of damage causing blue bulls (Nilgais) is brought to 70 per cent.